

**OFFICIAL MEMORANDUM OF PRINCIPAL DISTRICT COURT,
MADURAI**

Sub : Courts and Judges – Spread of COVID-19 Pandemic – Directions of the Hon'ble High Court received - Functioning of Subordinate Courts in Madurai District - Instructions issued - Regarding.

Ref : Official Memorandum of the Hon'ble High Court, Madras in ROC No.41440-A/2021/C3 dated 28.05.2021.

In accordance with the directions of the Hon'ble High Court in it's Official Memorandum in ROC No.41440-A/2021/C3 dated 28.05.2021 in the above cited reference with regard to the functioning of Subordinate Courts in the State of Tamil Nadu, due to rapid spread of Covid-19 Pandemic in recent days, the following instructions are issued in connection with the functioning of Courts in Madurai District for the period from 01.06.2021 to 11.06.2021.

1. From 01.06.2021 to 11.06.2021, all the Judicial Officers in Madurai District sit for Court Proceedings shall ensure that only the urgent matters are taken up for hearing as far as practicable through video conferencing. No final hearing of the cases to be taken up.

2. Cases be taken up for hearing only on filing of urgency petition. Nature of urgency to be decided by the respective Judicial Officers. All other cases posted for the day be adjourned *en masse* to a specific future convenient date.

3. Entry of Litigants, Advocate Clerks and Advocates are restricted into the Combined Court Building Premises, Madurai and all other Subordinate Court Premises in Madurai District, unless and otherwise their presence is required by the concerned Courts.

4. Physical service of summons and witness summons is deferred.

5. Staff strength is to be maintained at the minimum level to meet the administrative exigencies as decided by the respective Judicial Officers.

In the aforesaid period i.e., from 01.06.2021 to 11.06.2021, all the Judicial Officers, Staff, Advocates and Litigants are instructed to strictly adhere with the following office procedures.

- (1) All civil and criminal matters shall be filed only through online mode and heard through Video Conferencing as far as practicable.
- (2) All applications may be filed between 10.00 a.m. and 1.00 p.m. on all working days through the E-mail IDs of the concerned Courts annexed herewith. Any application filed between 1.00 p.m. and 5.30 p.m. shall be taken on the next working day, as if it is presented on the said day. Applications filed after 5.30 p.m. i.e., after Court working hours shall not be entertained.
- (3) Particulars of numbered/returned bail application will be intimated on the next working day in the E-mail ID through which the bail application was filed.
- (4) Copy of Bail Orders will be uploaded in the District Court Website. All the Judicial Officers shall forward a copy of Bail Order in PDF format to E-mail ID of the System Analyst, on or before 6.00 p.m., for uploading in the District Court website.
- (5) The learned Judges / Judicial Officers are instructed to publish the date, time and mode of hearing of taken up matters clearly well in advance through C.I.S. Software-(<https://districts.ecourts.gov.in/madurai> Or “eCourtsServices” Mobile Application Software)
- (6) All the Judicial Officers and Head of the Staff Member in District Judiciary are directed to check their official E-Mail periodically to ensure effective case management.

(7) In case of any difficulty in Video Conference Proceedings, the System Analyst and System Assistant of Principal District Court, Madurai may be approached.

- 1) Thiru. R.Deivanayagam, System Analyst - 70103 20990
(E-mail ID – vu2deiva@gmail.com)
- 2) Thiru. R.R.Ajay Kumar, System Assistant - 98941 93455

(8) All Covid-19 standard operating procedure such as Sanitization, Social distancing, Wearing of face mask, etc., should be strictly followed, without fail.

(9) All the Judicial Officers and staff members are directed to strictly adhere the aforesaid directions without any deviation, until further orders.

Station: Madurai
Date: 31.05.2021


Principal District Judge,
31/5/21
Madurai

Encl: E-mail IDs of Courts in Madurai District.

To

1. All the Judicial Officers in Madurai District
2. The District Collector, Madurai
3. The Commissioner of Police, Madurai City.
4. The Superintendent of Police, Madurai
5. The Superintendent, Central Prison, Madurai
6. The Public Prosecutor, Madurai/The Additional Public Prosecutor/The Assistant Public Prosecutor, Madurai
7. All Bar Associations in Madurai District.
8. All Advocates Clerks Associations in Madurai District
(through the Officers concerned)

Copy to:

The Court Manager, Sherishtadar, System Analyst and System Programmer,
Principal District Court, Madurai.
Spare 2

D-no 3241
31-5-21

DISTRICT COURT, MADURAI
E-MAIL IDs

S. No	Name of the Court	Email Address	Mobile Nos.
1	Principal District Court , Madurai	mdu.pdc-tn@indiancourts.nic.in	K.Thirumurugan – 9994523841 K.Saravanan- 9894535495
2	I Additional District Court , Madurai	mdu.adc1-tn@indiancourts.nic.in	D.Anbarasi - 8098337370
3	II Additional District Court for CBI cases, Madurai	mdu.adc2-tn@indiancourts.nic.in	M.Balaji-8754350501 M.A.Suresh Kumar- 9994970927
4	III Additional District Court (PCR), Madurai	mdu.adc3-tn@indiancourts.nic.in	Tr.Kannan –9965168516 P.Sivagami-9894133866
5	IV Additional District Court , Madurai	mdu.adc4-tn@indiancourts.nic.in	M.Prabahar-8072868720
6	V Additional District Court , Madurai	mdu.adc5-tn@indiancourts.nic.in	V.Ambika -8870681296
7	VI Additional District Court , Madurai	mdu.adc6-tn@indiancourts.nic.in	P.Ramakrishnan- 9486505395
8	Labour Court, Madurai	mdu.lc-tn@indiancourts.nic.in	P.Sundaramoorthy - 9842048980
9	Family Court, Madurai	mdu.fc-tn@indiancourts.nic.in	Dev Ananth-9442938955
10	Sessions Court for trial of cases relating to Communal Clashes, Madurai	mdu.adecc-tn@indiancourts.nic.in	S.Rajalakshmi - 9965609248
11	Mahila Court, Madurai	mdu.adcmahila-tn@indiancourts.nic.in	S.Sekar-8778653463

12	Special Court for exclusive trial of cases under POCSO Act, Madurai	mdu.adepocso-tn@indiancourts.nic.in	S.Prabaharan-9842676799
13	Special Court for TNPID Act cases, Madurai	mdu.adctnpid-tn@indiancourts.nic.in	P. Pandiyaraj - 9677556204 P.Thennarasan-7540063468
14	Principal Special Court for EC & NDPS Act cases, Madurai	mdu.adcec-tn@indiancourts.nic.in	S.Gurusamy - 9360502836
15	I Additional Special Court for NDPS Act cases, Madurai	mdu.adendps1-tn@indiancourts.nic.in	A.Mary Latha-9443716886
16	II Additional Special Court for NDPS Act, Madurai	mdu.adendps2-tn@indiancourts.nic.in	T.Vijayalakshmi-9003830855
17	Special District Court for MMDR Act cases, Madurai	mmdrcourtmadurai@gmail.com	K.R..Jawaharlal Nehru-9025059728
18	Special District Court for MCOP cases, Madurai	mdu.ademcop-tn@indiancourts.nic.in	Tmt.G.Shanthi-9442026063
19	Chief Judicial Magistrate Court, Madurai	mdu.ejm-tn@indiancourts.nic.in	A.Parasuraman-7598231385 A.Rajeshwari-9092095204
20	Additional Chief Judicial Magistrate Court, Madurai	mdu.acjm-tn@indiancourts.nic.in	M.Mangaleswari-9092832983
21	Principal Sub Court, Madurai	mdu.psc-tn@indiancourts.nic.in	M.Parvathy-8778223993 R.Anandavalli-6384139630
22	I Additional Sub Court, Madurai	mdu.asc1-tn@indiancourts.nic.in	
23	II Additional Sub Court, Madurai	mdu.asc2-tn@indiancourts.nic.in	
24	III Additional Sub Court, Madurai	mdu.asc3-tn@indiancourts.nic.in	

25	IV Additional Sub Court, Madurai	mdu.asc4-tn@indiancourts.nic.in	
26	Special Court for trial of cases under prevention of corruption Act, Madurai	mdu.asepc-tn@indiancourts.nic.in	M.Elavarasi-9445745417
27	Special Sub Court for MCOP Cases, Madurai	mdu.asemc-tn@indiancourts.nic.in	Tr.Ramakrishnan-9626673109 K.Murugaiah-9486380593
28	Principal District Munsif Court, Madurai Town	mdu.pdmc-tn@indiancourts.nic.in	Tmt.V.Ramalakshmi-9940775343
29	Additional District Munsif Court, Madurai Town	mdu.admc-tn@indiancourts.nic.in	
30	District Munsif Court, Madurai Taluk at Madurai	mdu.dmetlk-tn@indiancourts.nic.in	A.Tamil - 9486829029
31	Judicial Magistrate Court No.I, Madurai	mdu.jmc1-tn@indiancourts.nic.in	SRS.Chandra-9865222881
32	Judicial Magistrate Court No.II, Madurai	mdu.jmc2-tn@indiancourts.nic.in	K.Boomadevi-7598572484
33	Judicial Magistrate Court No.III, Madurai	mdu.jmc3-tn@indiancourts.nic.in	C.Jeyanthi 9360376808
34	Judicial Magistrate Court No.IV, Madurai	mdu.jmc4-tn@indiancourts.nic.in	P. Bhuvaneshwari -9790364422
35	Judicial Magistrate Court No.V, Madurai	mdu.jmc5-tn@indiancourts.nic.in	B.Kavitha-7904140155
36	Judicial Magistrate Court No.VI, Madurai	mdu.jmc6-tn@indiancourts.nic.in	M.Noorjahan-9715470093
37	Judicial Magistrate Court No.VII, Madurai	mdu.jmc7-tn@indiancourts.nic.in	C.Shanthi - 6381152018

38	Judicial Magistrate Court No.I(FTC). Madurai	mdu.jmftc1-tn@indiancourts.nic.in	P.Sathyavathi – 8940892330
39	Judicial Magistrate Court No.II(FTC). Madurai	mdu.jmftc2-tn@indiancourts.nic.in	K.Rukmani 8681001220
40	Additional Mahila Court . Madurai	mdu.jmcmahila-tn@indiancourts.nic.in	M.Muthupechi- 9487663250
41	Special Court for exclusive trial of Land grabbing cases.Madurai	mdu.jmlge-tn@indiancourts.nic.in	M.Nagalakshmi -9150124804
42	Mobile Court (RURAL). Madurai	mdu.jmcmobile-tn@indiancourts.nic.in	E.Saravana-9442970512
43	Sub Court . Thirumangalam	mdutmng.sc-tn@indiancourts.nic.in	Radha – 9443687696 Merlin Monisha – 8098189438
44	Sub Court, Melur	mdumlr.sc-tn@indiancourts.nic.in	L.Jeyabaskaran - 9487773956 Vijayalakshmi- 9003706290
45	Sub Court, Usilampatti	mduuslp.sc-tn@indiancourts.nic.in	M.Annakili- 9095032515 C.Sumithra- 8248899793
46	District Munsif Court, Thirumangalam	mdutmng.dmc-tn@indiancourts.nic.in	H.Vahitha-9965292706
47	Additional District Munsif Court , Thirumangalam	mdutmng.admc-tn@indiancourts.nic.in	H.Vahitha-9965292706
48	Judicial Magistrate Court, Thirumangalam	mdutmng.jmc-tn@indiancourts.nic.in	S.Saravanan- 9842819981
49	District Munsif court, Melur	districtmunsifcourtmelur@gmail.com	A.Perumal- 9942528103

50	Judicial Magistrate Court, Melur	mdumlr.jmc-tn@indiancourts.nic.in	M.Shanthameena -9629070041
51	Judicial Magistrate Court No.II, Usilampatti	mduuslp.jmc2-tn@indiancourts.nic.in	Angayarkanni- 9080438166
52	District Munsif Court , Vadipatti	mduvdp.dmc-tn@indiancourts.nic.in	V.Ganesan-7010763500
53	Judicial Magistrate Court , Vadipatti	mduvdp.jmc-tn@indiancourts.nic.in	M. Nagalakshmi- 9940824962
54	District Munsif cum Judicial Magistrate Court No.I. Usilampatti	mduuslp.dmcumjmc1-tn@indiancourts.nic.in	P.Raja- 9994703140
55	District Munsif cum Judicial Magistrate Court , Peraiyur	mdupry.dmcumjmc-tn@indiancourts.nic.in	Murugan – 9944212499